

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 56 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE COMPANY: M/s Steel India Corporation Vs. M/s Shree Radha Raman Packaging Pvt. Ltd.

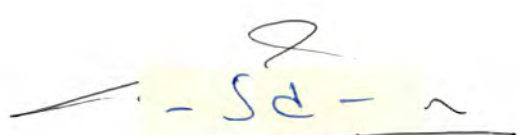
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

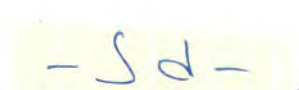
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Present : None.

Communication has been received from the IBBI. To come up on 4th October, 2017, the date already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)